

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2442
ANSWERED ON:16.08.2011
HINDRANCE IN DEVELOPMENT IN NAXAL AREAS
Pandey Saroj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the development works including construction of roads and schools have been discontinued or running at a snail's pace due to naxal activities in naxal affected States;
- (b) if so, the details thereof; and
- (c) the action being taken by the Government for smooth functioning of development work in naxal affected States/Areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): `Police` and `Public Order` being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to public order & security. The Central Government closely monitors the situation and supplements the efforts of the State Governments over a wide range of schemes, both on security and development fronts.